

POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF VINCENT COMMERCIAL COMPANY LIMITED ("VCCL" OR THE "TARGET COMPANY")

Registered Office: "Vaibhav", 5th Floor, 4, Lee Road, Kolkata- 700020

Open Offer for acquisition of 1,47,340 (One Lakh Forty Seven Thousand Three Hundred Forty Only) fully paid-up equity shares of Rs. 10/- each of VCCL by Mr. Shantilal D. Jain, Mr. Priyesh S. Jain, Mrs. Bharati S. Jain, Mrs. Nicky P. Jain, Mr. Bhavin S. Jain (hereinafter referred to as **"the Acquirers"**).

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirers, in connection with the Offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto (**"SEBI (SAST) Regulations, 2011"**). The Detailed Public Statement (**"DPS"**) pursuant to the Public Announcement (**"PA"**) made by the Acquirers has appeared in The Financial Express (English daily all editions), Jansatta (Hindi daily all editions), Aajkal (Bengali daily) on 25.03.2015.

1. Name of the Target Company : Vincent Commercial Company Limited
2. Name of the Acquirers : Mr. Shantilal D. Jain, Mr. Priyesh S. Jain, Mrs. Bharati S. Jain, Mrs. Nicky P. Jain, Mr. Bhavin S. Jain
3. Name of Manager to the Offer : VC Corporate Advisors Private Limited
4. Name of Registrar to the Offer : Purva Sharegistry (India) Pvt. Ltd.
5. Offer details
 - a) Date of Opening of the Offer : Tuesday, 22.09.2015
 - b) Date of Closing of the Offer : Wednesday, 07.10.2015
6. Date of Payment of Consideration : Friday, 16.10.2015
7. Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 33.10 per equity share		Rs. 33.10 per equity share	
7.2.	Aggregate number of shares tendered	1,47,340		1,020	
7.3.	Aggregate number of shares accepted	1,47,340		1,020	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs.48,76,954/-		Rs. 33,762/-	
7.5.	Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	NIL (0.00%)		NIL (0.00%)	
7.6.	Shares Acquired by way of SPA • Number • % of Fully Diluted Equity Share Capital	4,38,384 (74.84%)		4,38,384 (74.84%)	
7.7.	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	1,47,340 (25.16%)		1,020 (0.17%)	
7.8.	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post Offer shareholding of Acquirers • Number • % of Fully Diluted Equity Share Capital	5,85,724 (100%)		4,39,404 (75.01%)	
7.10.	Pre and Post Offer shareholding of Public Shareholders • Number • % of Fully Diluted Equity Share Capital	Pre Offer	Post Offer	Pre Offer	Post Offer
		1,47,340 (25.16%)	0.00 (0.00%)	1,47,340 (25.16%)	1,46,320 (24.99%)

8. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfilment of his obligations as laid down in the SEBI (SAST) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI.

10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 12.09.2015.

Issued by Manager to the Offer on behalf of the Acquirers:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED
 SEBI REGN NO : INM000011096
 (Contact Person: Mr. Anup Kumar Sharma)
 31, Ganesh Chandra Avenue,
 2nd Floor, Suite No. 2C, Kolkata 700 013
 Tel No.:- (033) 2225 3940
 Fax No.:- (033) 2225 3941
 Email : mail@vc corporate.com

Place: Kolkata

Date: 19.10.2015